

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: December 20, 2006

NO. 1789 /DR (S)/2006

Sri Gajendra, Additional Civil Judge, Junior Division, Bareilly to be Civil Judge, Junior Division (Hawali), Bareilly vice Sri Gaurav Sharma.

NO. 1790 /DR (S)/2006

Sri Gaurav Sharma, Civil Judge, Junior Division (Hawali), Bareilly is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sri Anil Kumar -IV.

NO. 1791 /DR (S)/2006

Sri Anil Kumar-IV Judicial Magistrate, First Class, Bareilly to be Civil Judge, Junior Division Aonla (Bareilly) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aonla (Bareilly).

NO. 1792 /DR (S)/2006

Km. Pallavi Agarwal Additional Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jyotiba Phule Nagar vice Smt.Chitra Sharma.

NO. 1793 /DR (S)/2006

Smt. Chitra Sharma Judicial Magistrate, First Class, Jyotiba Phule Nagar to be Civil Judge, Junior Division Jyotiba Phule Nagar vice Sri Mumtaz Ali..

NO. 1794 /DR (S)/2006

Sri Mumtaz Ali, Civil Judge, Junior Division Jyotiba Phule Nagar to be Civil Judge, Junior Division, Hasanpur (Jyotiba Phule Nagar) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hasanpur (Jyotiba Phule Nagar)

NO. 1795 /DR (S)/2006

Susri Shikha Pathak, Additional Civil Judge, Junior Division, Meerut is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut.

NO. 1796 /DR (S)/2006

Sri Prashant Mittal, Judicial Magistrate, First Class, Meerut to be Civil Judge, Junior Division (Hawali), Meerut vice Smt. Manisha.

NO. 1797 /DR (S)/2006

Smt. Manisha, Civil Judge, Junior Division (Hawali), Meerut is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Km. Neelu Sonker.

NO. 1798 /DR (S)/2006

Km. **Neelu Sonker**, Judicial Magistrate, First Class, Meerut to be Civil Judge, Junior Division (City), Meerut vice Sri Nikunj Mittal.

NO. 1799 /DR (S)/2006

Sri **Nikunj Mittal**, Civil Judge, Junior Division (City), Meerut to be Civil Judge, Junior Division, Mawana (Meerut) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mawana (Meerut).

NO. 1800 /DR (S)/2006

Sri **Abhai Srivastava**, Additional Civil Judge, Junior Division, Mirzapur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mirzapur vice Sri Sandeep Gupta.

NO. 1801 /DR (S)/2006

Sri **Sandeep Gupta**, Judicial Magistrate, First Class, Mirzapur to be Civil Judge, Junior Division, Mirzapur vice Sri Mohd. Sapheek.

NO. 1802 /DR (S)/2006

Sri **Mohd. Sapheek**, Civil Judge, Junior Division, Mirzapur to be Civil Judge, Junior Division, Chunar (Mirzapur) in the vacant court.

NO. 1803 /DR (S)/2006

Sri **Mahendra Kumar**, Additional Civil Judge, Junior Division, Unnao to be Civil Judge, Junior Division (North), Unnao vice Sri Om Prakash Verma-III.

NO. 1804 /DR (S)/2006

Sri **Om Prakash Verma-III**, Civil Judge, Junior Division (North), Unnao to be Civil Judge, Junior Division, Purwa (Unnao) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Purwa (Unnao).

NO. 1805 /DR (S)/2006

Sri **Atul Singh**, Additional Civil Judge, Junior Division, Raebareli is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Raebareli vice Susri Deepa Rai.

NO. 1806 /DR (S)/2006

Susri **Deepa Rai**, Judicial Magistrate, First Class, Raebareli to be Civil Judge, Junior Division, Dalmau sitting at Raebareli vice Sri Sunil Kumar Singh-II.

NO. 1807 /DR (S)/2006

Sri **Sunil Kumar Singh-II**, Civil Judge, Junior Division, Dalmau sitting at Raebareli to be Civil Judge, Junior Division, Raebareli vice Sri Ravindra Kumar Srivastava.

NO. 1808 /DR (S)/2006

Sri **Ravindra Kumar Srivastava**, Civil Judge, Junior Division, Raebareli to be Civil Judge, Junior Division, Anoopshahar (Bulandshahar) in the vacant court.

NO. 1809 /DR (S)/2006

Sri **Samar Vishal**, Additional Civil Judge, Junior Division, Etawah is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah vice Sri Vikas Nagar.

NO. 1810 /DR (S)/2006

Sri **Vikas Nagar**, Judicial Magistrate, First Class, Etawah to be Civil Judge, Junior Division, Etawah vice Sri Suresh Kumar Sharma.

NO. 1811 /DR (S)/2006

Sri **Suresh Kumar Sharma**, Civil Judge, Junior Division, Etawah to be Civil Judge, Junior Division, Najibabad (Bijnor) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Najibabad (Bijnor).

NO. 1812 /DR (S)/2006

Sri **Keshav Goyal**, Additional Civil Judge, Junior Division, Hathras is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hathras vice Sushri Shelly Roy.

NO. 1813 /DR (S)/2006

Sushri **Shelly Roy**, Judicial Magistrate, First Class, Hathras to be Civil Judge, Junior Division, Hathras vice Sri Sunil Kumar.

NO. 1814 /DR (S)/2006

Sri **Sunil Kumar**, Civil Judge, Junior Division, Hathras to be Civil Judge, Junior Division, Nagina (Bijnor) in the vacant court.

NO. 1815 /DR (S)/2006

Sri **Amit Malviya**, Additional Civil Judge, Junior Division is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sri Ram Chandra Yadav-II.

NO. 1816 /DR (S)/2006

Sri **Ram Chandra Yadav-II**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge, Junior Division, Tilhar (Shahjahanpur) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tilhar (Shahjahanpur).

NO. 1817 /DR (S)/2006

Sri **Sanjay Mishra**, Additional Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division, Shahganj sitting at Jaunpur vice Sri Ram Dayal.

NO. 1818 /DR (S)/2006

Sri **Ram Dayal**, Civil Judge, Junior Division, Shahganj sitting at Jaunpur to be Civil Judge, Junior Division, Thakurdwara (Moradabad) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Thakurdwara (Moradabad).

NO. 1819 /DR (S)/2006

Sri **Vinay Arya**, Additional Civil Judge, Junior Division, Kannauj is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kannauj vice Sri Mohd. Nasim.

NO. 1820 /DR (S)/2006

Sri **Mohd. Nasim**, Judicial Magistrate, First Class, Kannauj to be Civil Judge, Junior Division, Kannauj vice Sri Rajesh Kumar-V.

NO. 1821 /DR (S)/2006

Sri **Rajesh Kumar-V**, Civil Judge, Junior Division, Kannauj to be Civil Judge, Junior Division, Moth (Jhansi) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moth (Jhansi).

NO. 1822 /DR (S)/2006

Sri **Mohd. Ahmad Khan**, Additional Civil Judge, Junior Division, Sultanpur to be Civil Judge, Junior Division (North), Sultanpur vice Sri Kamlesh Kumar.

NO. 1823 /DR (S)/2006

Sri **Kamlesh Kumar**, Civil Judge, Junior Division (North), Sultanpur to be Civil Judge, Junior Division, Mau (Chitrakoot) in the vacant court.

NO. 1824 /DR (S)/2006

Sri **Pawan Kumar Shukla**, Additional Civil Judge, Junior Division, Rampur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rampur vice Sri Sushil Kumar.

NO. 1825 /DR (S)/2006

Sri **Sushil Kumar**, Judicial Magistrate, First Class, Rampur to be Civil Judge, Junior Division, Rampur vice Sri Mohd. Rashid.

NO. 1826 /DR (S)/2006

Sri **Mohd. Rashid**, Civil Judge, Junior Division, Rampur to be Civil Judge, Junior Division, Mauranipur (Jhansi) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mauranipur (Jhansi).

NO. 1827 /DR (S)/2006

Sri **Mahendra Singh-IV**, Special Judicial Magistrate, for trying cases relating to C.B.I. cases, Lucknow to be Civil Judge, Junior Division, Mehrauni (Lalitpur) in the vacant court.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 303 /DR (S)/2006: Allahabad: Dated: December 20, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judges, Bareilly, Jyotiba Phule Nagar, Meerut, Mirzapur, Unnao, Raebareli, Bulandshahar, Etawah, Bijnor, Hathras, Jaunpur, Kannauj, Jhansi, Sultanpur, Chitrakoot, Shahjahanpur, Moradabad, Lucknow, Rampur & Lalitpur. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Bareilly, Jyotiba Phule Nagar, Meerut, Mirzapur, Unnao, Raebareli, Bulandshahar, Etawah, Bijnor, Hathras, Jaunpur, Kannauj, Jhansi, Sultanpur, Chitrakoot, Shahjahanpur, Moradabad, Lucknow, Rampur & Lalitpur. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)
DEPUTY REGISTRAR (SERVICES)